

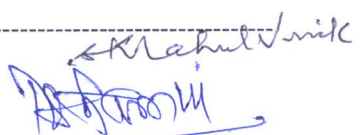
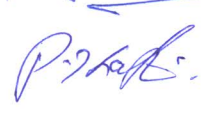
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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/15/2017  
PETITION NUMBER : TCP/157/2016  
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others  
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S.K. Rahul Vivek 1. T.S. SIVAKUMAR (P)	Counsel for Petitioners PETITIONER-1	
	2. P. KARUNANIDHI	Counsel for Respondents	

**ORDER**

Shri S K Rahul Vivek, counsel for petitioners present. Shri P Karunanidhi, counsel for R2 to R6 present. Counsel for petitioner stated that he is filing objections to the affidavit filed by the respondents in the Registry during the course of the day. At request of both the counsels, time is extended for hearing the matter. Put up on 20.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)